

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/ (IB)/2017
NAME OF THE PETITIONER(S) : INDIA SME ASSET RECONSTRUCTION CO. LTD
NAME OF THE RESPONDENT(S) : TRIBUNE TEXTILES INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. No representation on behalf of both the parties. The Registry is directed to issue notice to both the parties. Counsel for petitioner is also directed to serve private notice on respondent. He is directed to file the proof of sending and effecting the service on the respondent by way of an affidavit by the next date of hearing. Put up on **04.07.2017 at 02.30 P.M.**


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))

*Informal Mr
Petitioner on Perdu
on 6/6/17*